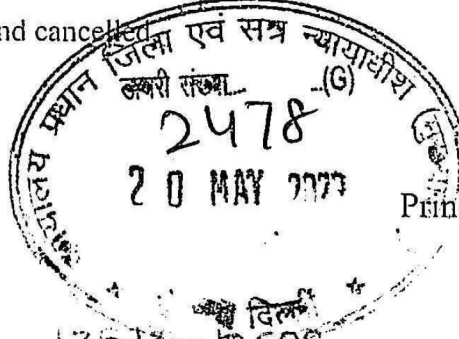


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In view of the administrative exigency, transfer & posting order bearing no. Admn.II/DJ-(S)/P&T/SD/23/13215-13250 dated 18.05.2023 with respect to the officials namely: 1) Sh. Manoj Kumar Sharma, SJA (EC: 72452661); 2) Sh. Kuldeep Singh Rawat, JA (EC: 27374711) and Ms. Meenu Mehndiratta, JA (EC: 12305) is hereby stand cancelled.



*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 13573-13588

Dated, New Delhi the 19/5/23

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi